

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON LABOUR, TEXTILES AND SKILL DEVELOPMENT**

श्री नरेश बंसल (उत्तराखण्ड) : महोदय, मैं श्रम और रोजगार मंत्रालय से संबंधित 'राष्ट्रीय बाल श्रम नीति - एक मूल्यांकन' के संबंध में विभाग-संबंधित श्रम, वस्त्र और कौशल विकास संबंधी संसदीय स्थायी समिति (2023-24) के बावनवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON PETROLEUM AND NATURAL GAS**

श्री मिथलेश कुमार (उत्तर प्रदेश) : महोदय, मैं 'कच्चे तेल की आयात संबंधी नीति की समीक्षा' के संबंध में विभाग-संबंधित पेट्रोलियम और प्राकृतिक गैस संबंधी संसदीय स्थायी समिति (2023-24) के तेईसवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

**STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON PETROLEUM AND NATURAL GAS**

श्रीमती कान्ता कर्दम (उत्तर प्रदेश) : महोदय, मैं विभाग-संबंधित पेट्रोलियम और प्राकृतिक गैस संबंधी संसदीय स्थायी समिति के निम्नलिखित की गई अंतिम कार्रवाई संबंधी विवरणों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ :-

- (i) Statement showing Final Action Taken by the Government on the recommendations contained in Chapters I and V of the 20th Report (Seventeenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Petroleum and Natural Gas (2022-23) on action taken by the Government on the recommendations contained in the 17th Report (Seventeenth Lok Sabha) of the Committee on 'Review of Implementation of CBG (SATAT)'.
- (ii) Statement showing Final Action Taken by the Government on the recommendations contained in Chapters I and V of the 21st Report (Seventeenth Lok Sabha) of the Department-related Parliamentary Standing

Committee on Petroleum and Natural Gas (2022-23) on action taken by the Government on the recommendations contained in the 18th Report (Seventeenth Lok Sabha) of the Committee on the 'Demands for Grants 2023-24' pertaining to the Ministry of Petroleum and Natural Gas.

- (iii) Statement showing Final Action Taken by the Government on the recommendations contained in Chapters I and V of the 22nd Report (Seventeenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Petroleum and Natural Gas (2022-23) on action taken by the Government on the recommendations contained in the 19th Report (Seventeenth Lok Sabha) of the Committee on 'Safety and Security of Oil Installations of Public Sector Oil Companies-With specific Reference to Baghjan Blow-Out Incident'.

REPORTS OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES

SHRI NARAYANA KORAGAPPA (Karnataka): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Action Taken Reports of the Committee on Welfare of Other Backward Classes:-

- (i) Twenty-Eighth Report on Action Taken by the Government on the Observations/Recommendations contained in the Nineteenth Report of the Committee (Seventeenth Lok Sabha) on 'Measures undertaken to secure representation of OBCs in Employment and for their welfare in Employees' Provident Fund Organisation (EPFO)' pertaining to the Ministry of Labour and Employment; and
- (ii) Twenty-Ninth Report on Action Taken by the Government on the Observations/Recommendations contained in the Twentieth Report of the Committee (Seventeenth Lok Sabha) on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Madras Fertilizers Limited (MFL), Brahmaputra Valley Fertilizers Corporation (BVFCL) and Fertilizers and Chemicals Travancore Limited (FACT)' pertaining to the Ministry of Chemicals and Fertilizers.
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